

CITY CIVIL AND SESSIONS COURT MUMBAI IN THE COURT OF HHJ Shri. S.C.Pathare COURT 5 ASST SESSIONS JUDGE CRIMINAL CAUSE LIST DATED 03.07.2020				
Sr. No.	Case Type	Case No.	Title	Stage
1	Sessions Case	100417/2020	The State of Maharashtra - V.B. Nagar Police Station Vs Kausarjahan Mohammad Umar Ansari and other 01	List of witness
2	Sessions Case	101490/2019	The State of Maharashtra - Bhoiwada Police Station Vs Vasant Sankappa Saliyan and Ors. 03	Appearance
3	Sessions Case	101506/2019	The State of Maharashtra - Matunga Police Station Vs Ravikant David Namdas and Ors. 03	Appearance
4	Sessions Case	101537/2019	The State of Maharashtra - Navghar Police Station Vs Appa Dada Rajge and Ors. 03	Appearance

**Sheristedar
CR No.05**